

F.No.A-60011/3/2016-Admn.CA

Government of India

Ministry of Law and Justice

Department of Legal Affairs

**Central Agency Section**

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ILI Building, Bhagwan Das Road

New Delhi – 110001

11th February, 2026

**OFFICE ORDER**

In supersession of all earlier Office Orders pertaining to work distribution and in continuation of order dated 23.01.2026 on the work allocation, the competent authority in Central Agency Section has approved the following work distribution with immediate effect:

Name of the Officers	Contact No.	Staff Officers (S/Shri)	Ministries / Departments / Other Assignments
Shri M. K. Maroria, In-charge and Sr. Govt. Adv & AoR E-mail: ascas-dola@gov.in mk.maroria@nic.in  <b>Unit – I</b> cas-unit1@gov.in	Tel: 23382136 23386257	Amit Mishra, ALA	In-charge, Central Agency Section
	Shiv Kumar, PPS  Navneet Kumar Steno Gr. 'D'	Prem Singh, Court Clerk 9992054528  Tel: 23383121 23382576	NCT of Delhi, Defence, Central Bureau of Investigation, PMO Settlement of List.
Shri Raj Bahadur, Addl. Govt. Advocate & AOR  E-mail: bahadur.raj@gov.in  <b>Unit – VII-B</b> cas-unit7b@gov.in	Tel: 23384367	Arun Kumar Yadav, Dy. GA  Ashok Kumar, Sr. Court Clerk  Attar Singh, Court Clerk Pooran Singh,	Housing & Urban Affairs, Heavy Industries & Public Enterprises, Minority Affairs, Parliamentary Affairs, Corporate Affairs, Electronics & Information Technology, Education, Health & Family Welfare, AYUSH

		Record Clerk Ranvijay Sah, MTS Tel: 23383231	Ministries Departments not allocated to any other Advocate.  <b>FIRST APPELLATE AUTHORITY RTI</b>
<b>Shri G. S. Makker, Addl. Govt. Advocate &amp; AOR</b>  E-mail: gs.makkar@gov.in  <b>Unit – III</b> cas-unit3@gov.in	Tel: 23389869  Narinder Kaur Kalra, PPS	Ms. Madhulika Upadhyay, Asstt. Govt Advocate & AOR  Prem Kumar, Supdt. (L)  S. S. Rawat, Sr. Court Clerk Sukhbir Singh, MTS 23384383	Department of Revenue, CBIC including, COFEPOSA, DRI, Commerce and Industry, Economic Affairs, Expenditure, Financial Services, Environment, Forest & Climate Change
<b>Shri Amrish Kumar Addl. Govt. Advocate &amp; AOR</b>  E-mail : amrish.kumar76@gov.in <b>Unit - IV</b> cas-unit4@gov.in	Tel: 23387813  Sudesh Chander Negi, Consultant	Kuldeep Singh, Supdt. (L)  Akash Kumar, Asstt. (L)	CAG, NITI Aayog, Port Shipping & Waterways, Labour & Employment, Micro Small & Medium enterprises, Railways, Communication, Information & Broadcasting
<b>Dr. N. Visakamurthy, Dy. Govt. Advocate &amp; AOR</b>  E-mail : n.visakamurthy@nic.in  <b>Unit – V</b> cas-unit5@gov.in	Sudesh Chander Negi, Consultant	Yogesh Vats, Jr.CGA  Rakesh Bhardwaj, Court Clerk  Ms. N. Haider, LRA	DONER, Earth Sciences, Fisheries, Animal Husbandry and Dairying, Statistics & Programme Implementation, Science & Technology, Tribal Affairs, Textiles, Women & Child

		Tel: 20819541	development, Rural Development, Jal Shakti. Panchayati Raj, Petroleum & Natural Gas, Social Justice, Space, Sports & Youth Affairs, Steel, Planning, Skill Development, Ministry of Law and Justice, Agriculture & Farmers Welfare
Shri Sudarshan Lamba, Assistant Advocate & AoR Govt. Email : sudarshan.lamba@gov.in Unit – II cas-unit2@gov.in	Lalan Kr. Mandal, PA	Ranjeet Kumar, Court Clerk Tel: 23384357	CBDT, Ministry of External Affairs, Atomic Energy, Chemical & Fertilizers, Coal, Mines, Power, Road Transport & Highways, Civil Aviation, Tourism, New & Renewable Energy  <b>H.O.O.</b>
AOR II Shri S N Terdal Email : shreekant.nt@nic.in Unit – VI cas-unit6@gov.in		Yogesh Vats, Jr. CGA Sandeep Kumar, Court Clerk Ms. N. Haider, LRA Tel: 23382450	Department of Personnel & Training, Union Public Service Commission, Cooperation, Consumer Affairs, Culture, Food & Public Distribution, Food Processing, Union Territories of India (Chandigarh, Andaman & Nicobar, Lakshdweep, Ladakh and Daman & Diu),
AOR I Shri Arvind Kumar Sharma aksharma.aor@gov.in aksnaji@gmail.com		Kuldeep Singh, Supdt. (L) Akash Kumar, Asstt. (L)	Cabinet Secretariat, Ministry of Home Affairs (including Narcotics – Home & Revenue), Enforcement Directorate.

<p><b>Unit – VII</b>  cas-unit7@gov.in  Dr. Arun Kumar Yadav,  Dy. Govt. Advocate  E-mail:  ak.yadav73@gov.in</p>	<p>Tel: 23072216  Tel: 23386232</p>	<p><b>R&amp;I Section</b>  - N. K. Thakur,  Court Clerk  Lal Babu,  Court Clerk  Jogender  Singh Rawat,  D/Rider  Vimla Devi,  MTS    <b>23074114</b></p>	<p><b>DDO, Central Agency  Section</b>    <b>CPIO</b></p>
<p><b>Shri Saji Gopinath P</b>  Under Secretary    saji.gopinathp@nic.in</p>	<p>Tel: 23381324</p>	<p><b>FEE BILL  Section-I</b>  - Vinod  Kumar,  Section  Officer    <b>FEE BILL  Section – II</b>  - Lakka  Muneswara  Rao, Section  Officer    <b>LIBRARY</b>  Jayanta  Karuri, Lib.  Inf. Asstt.  Chhatar Pal,  Sr. Lib.  Attendant</p>	<p>All Administrative  matters    In-charge Fee Bill  Sections – I &amp; II.    In-charge Library,  Gymnasium and Record  Room.    <b>ACPIO</b></p>
<p><b>Sh. Vinod Kumar,</b>  Section Officer</p>		<p><b>FEE BILL Section-I</b>  - Sunny, ASO</p>	

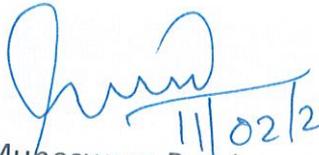
vinod.k13@nic.in		Ram Niwas, MTS Tel: 23382343
Sh. Lakka Muneswara Rao, Section Officer (Admin)  cas-admn@gov.in lakka.m@gov.in	Tel: 23382180 & 23382195	<b>ADMINISTRATION SECTION and FEE BILL Section-II</b> - Neena Gupta, ASO Ashutosh Singh, ASO Sansar Singh, JSA Aditya Panwar, CC Narender Kumar, MTS Umed Singh, MTS  <b>PAY &amp; GEN. BILL SECTION</b> Ajay Durangal, JSA - <b>Care Taker and Gymnasium</b>  Manoj Kumar, MTS Tel: 23384724
Sh. Yogesh Vats, Jr. GCA	<b>Listing Unit</b>  Ismail Ansari, Court Clerk  Tel: 23072716	

2. The above work distribution has the approval of In-charge Central Agency Section.

**Note:**

1. In-charge, Central Agency Section may assign any work relating to the Central Agency Section to the Officers/Staff mentioned above, which is not specifically included in the Work Distribution.
2. Assistant Legal Adviser/Superintendent (Legal) /Assistant (Legal) will supervise maintenance of proper records and Vouchers Court Fee, Payment to Panel Typist/Photocopy Machine Operators. They will accord priority to timely settlement of Cause List with the subject matter of the case coming up for hearing. They will supervise timely completion of Paper Books and filing of pleadings in the matters pertaining to their respective Litigation Sections.

3. All Govt. Advocates/AORs shall make proper use of information available at Supreme Court Web-portal/received through SMS from Supreme Court Registry for monitoring their respective cases and shall promptly communicate orders/directions of the Supreme Court to respective Ministries and Departments and other officer concerned through e-mail.

  
11/02/2026  
( Lakka Muneswara Rao )  
Section Officer (Admn.)

Copy to: -

1. PPS to In-Charge, CAS
2. All Officers/Officials
3. Office folder.
4. Notice Board